

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

for order

C.P No. 353/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th November 2017, 10.30 A.M

Name of the Company		Pankaj Commercial Builders Pvt Ltd-Vs-ROC, WB	
Under Section		252 (3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

ACS ASHISH THAKUR

PETITIONER

ORDER

08/11/2017

Ld. Counsel for the petitioner is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.)
Member (J)

(Vijai Pratap Singh)
Member (J)